

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, HYDERABAD BENCH, HELD ON 01.01.2021 AT 11:00 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB)No.112/9/HDB/2020
NAME OF THE COMPANY	RVK Projects Pvt Ltd
NAME OF THE PETITIONER(S)	Lakshmi NArasimha Constructions
NAME OF THE RESPONDENT(S)	RVK Projects Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

1. Matter taken up for hearing through video conference.
2. Mr. Keerthi Kiran Kota, counsel for the Respondent appeared through video conference.
3. No representation on behalf of the Petitioner.
4. Counsel for the Respondent prayed time for filing counter. At his request, time is enlarged with a direction to furnish copy of the same to the other side on or before the next date of hearing.
5. For hearing submissions, put up the matter on 22.01.2021.

  
MEMBER TECHNICAL

  
MEMBER JUDICIAL